

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: - Closure of Regular enquiry initiated against Shri Sanjeev Kumar Bhagat, the-then Principal District and Sessions Judge, Leh- now compulsory retired.

ORDER

No: 1330 of 2022/RG

Dated: 23/09/2022

Pursuant to the Resolution adopted by the Hon'ble Full Court in its meeting dated 16.09.2022, the regular enquiry initiated against Shri Sanjeev Kumar Bhagat, the-then Principal District and Sessions Judge, Leh, in terms of the Hon'ble Full Court Resolution dated 28.03.2015, is hereby dropped since the officer has been compulsory retired in the year 2020.

By Order.

(Sanjeev Gupta)
Registrar General

No: - 32992-33016/RG/45

Dated:- 23/09/2022

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr. /Ms Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
..... for information.
5. Incharge NIC, Jammu, for uploading the same on the official website of the High Court.
6. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
7. Office file.

Registrar General